



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 27. CUTTACK, FRIDAY, JULY 3, 1942.

 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

FINANCE DEPARTMENT.

NOTIFICATION.

The 27th June 1942.

No. 2843-F.—In exercise of the powers conferred by clause (b) of sub-section (2) of section 241 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the following amendment shall be made in the Orissa Subordinate (Inferior) Services (Gratuity, Pension and Retirement) Rules, 1940, namely:—

AMENDMENT.

To rule 2 of the said Rules the following proviso shall be added, namely:—

“Provided that in dealing with the case of any member of the Sub-

ordinate (Inferior) Service transferred from the Province of Bihar and Orissa, where any of these rules is less favourable than the corresponding rule in the Civil Service Regulations, the latter rule shall be applied subject to such alterations as may be effected by rules made in pursuance of the first proviso to rule 6 of the rules printed as Appendix 12 to the Orissa Service Code”.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 9th June 1942.

No. 1729—XII-20/42-L. A.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundary common to the Government land and the estate land described below required for a diversion of the Gunupur-Gudari Road at Gumada village in the Gunupur taluk in the district of Koraput.

SCHEDULE.

District—Koraput.

Taluk—Gunupur.

Village—Gumada.

Description of land, wet or dry, inam or poramboke, with survey or paimash number—
Service inam wet and dry.

Name of owner—Bidyadhara Satyanarayan.

Name of owner or occupier—Plot Nos. 1 and 2—Killana Savara Naidu and 3—Bidyadhara Satyanarayan.

Boundaries of the land required to be taken up—

North—Gumada village and P. W. D. road,

East—Killana Savara Naidu's wet land,

South—Killana Savara Naidu's wet land,

West—Old damaged P. W. D. road.

Approximate extent to be taken up—Acre 0.75 cents.

Whether waste or arable—Arable.

The 10th June 1942.

No. 1744—XII-89/42-L.A.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundary common to the Government land and estate land described below required for the construction of police buildings at Chottambo in the Rayaghada taluk, Koraput district.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or paimash number.	Name of the owner or occupier.	Boundaries of the land—				Extent.	Waste or arable.
					North.	East.	West.	South.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Rayaghada.	Chottambo.	Unsurveyed zamin-dari dry (home farm land).	Sri Sadanando Patro, minor represented by guardian Srimati Kanchanamoni Patrani.	Dry land of the Ambodala Mokhasadar.	Dry land of the Ambodala Mokhasadar.	The Parvatipur-Central Provinces Road.	Revenue rest house.	5.29 Acres.	Arable.

E. R. WOOD,

Revenue Commissioner, Orissa.

The 25th June 1942.

No. 1926-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundaries common to the estate lands described below and the adjoining Government lands in village Lakshmipur in taluk and district Koraput.

SCHEDULE.

[illegible]

The 25th June 1942.

No. 1927-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundaries common to the estate land described below and the adjoining Government land in village Katrakona in taluk and district Koraput.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or palmash number.	Name of the owner or occupier.	Boundaries of the land required to be taken up—				Approximate extent to be taken up.	Whether waste or arable.		
					North.	East.	South.	West.				
1	2	3	4	5	6	7	8	9	10	11		
Koraput.	Koraput.	Katrakonn.	Plot Nos.	Owner for all the plots.					Acres.			
				Maharajah of Jeypore.								
				Occupiers.								
			1. Unsurveyed zamindari dry land.	Emerika Nandu ...	Plot No. 2 ...	Portion of the land.	Plot No. 13 of Lakshmipur.	Portion of the same land.	0'12	Arable.		
			2. Zamindari poramboke streams.	Maharajah of Jeypore	Plot No. 3 ...	Do.	Plot No. 1 ...	Do.	0'03	Waste.		
			3. Unsurveyed zamindari raiyati dry land.	Emerika Mansu ...	Plot No. 4 ...	Do.	Plot No. 2 ...	Do.	0'07	Arable.		
			4. Ditto	Emerika Laxmi Santha	Plot No. 5 ...	Do.	Plot No. 3 ...	Do.	0'15	Do.		
			5. Ditto	Emerika Boisa	Plot No. 6 ...	Do.	Plot No. 4 ...	Do.	0'28	Do.		
			6. Ditto	Meta Domb	Plot No. 7 ...	Do.	Plot No. 5 ...	Do.	0'18	Do.		
			7. Ditto	Emerika Boli	Plot No. 8 ...	Do.	Plot No. 6 ...	Do.	0'23	Do.		
			8. Ditto	Emerika Manda	Plot No. 9 ...	Do.	Plot No. 7 ...	Do.	0'22	Do.		
			9. Ditto	Emerika Lakshmi Santha	Plot No. 10 ...	Do.	Plot No. 8 ...	Do.	0'10	Do.		
			10. Ditto	Sachiri Domb	Plot No. 11 ...	Do.	Plot No. 9 ...	Do.	0'12	Do.		
			11. Ditto	Emerika Dombo	Plot No. 12 ...	Do.	Plot No. 10 ...	Do.	0'21	Do.		
			12. Ditto	Emerika Bali	Plot No. 13 ...	Do.	Plot No. 11 ...	Do.	0'19	Do.		
			13. Unsurveyed zamindari raiyati land.	Emerika Mandu ...	Plot No. 14 ...	Do.	Plot No. 12 ...	Do.	0'33	Do.		
			14. Ditto	Lakshmi Santha...	Plot No. 15 ...	Do.	Plot No. 13 ...	Do.	0'35	Do.		
			15. Ditto	Furuka Chacheri	Plot No. 16 ...	Do.	Plot No. 14 ...	Do.	0'31	Do.		
			16. Ditto	Emerika Bali	Plot No. 17 ...	Do.	Plot No. 15 ...	Do.	0'29	Do.		
			17. Ditto	Emerika Lakshmi Santha	Plot No. 18 ...	Do.	Plot No. 16 ...	Do.	0'16	Do.		
			18. Ditto	Emerika Dombo	Plot No. 19 ...	Do.	Plot No. 17 ...	Do.	0'23	Do.		
			19. Ditto	Suruku Chacheri	Plot No. 20 ...	Do.	Plot No. 18 ...	Do.	0'29	Do.		
			20. Ditto	Paiko Rai	Plot No. 21 ...	Do.	Plot No. 19 ...	Do.	0'21	Do.		
			21. Ditto	Paiko Rai	Plot No. 22 ...	Do.	Plot No. 20 ...	Do.	0'06	Do.		
			22. Ditto	Dhonia Dombo	Plot No. 23 ...	Do.	Plot No. 21 ...	Do.	0'23	Do.		
23. Unsurveyed zamindari raiyati dry land.	Emerika Dombo	Plot No. 24 ...	Do.	Plot No. 22 ...	Do.	0'35	Do.					
24. Ditto	Syamo Sundaro	Plot No. 25 ...	Do.	Plot No. 23 ...	Do.	1'05	Do.					
25. Zamindari poramboke stream.	Maharajah of Jeypore	Plot No. 1 Borja.	Do.	Plot No. 24 ...	Do.	0'15	Do.					
5'91												

The 25th June 1942.

No. 1928-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundaries common to the estate land described below and the adjoining Government lands in village Bondikar in taluk and district Koraput.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or paimash number.	Name of the owner or occupier.	Boundaries of the land to be taken up—				Approximate extent of the land to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Koraput.	Bondikar.	1. Unsurveyed zamindari waste.	Maharajah of Jeypore ...	Portion of the same land.	Plot No. 2 ...	Portion of the same land.	Burja lands...	0'45	Waste.
			2. Ditto dry ralyati land.	Minayaka Machini ...	Do. ...	Plot No. 3 ...	Do. ...	Plot No. 1 ...	0'23	Arable.
			3. Ditto ...	Lokenath Bissoyi ...	Do. ...	Plot No. 4 ...	Do. ...	Plot No. 2 ...	0'69	Do.
			4. Ditto ...	Minayaka Machini ...	Do. ...	Plot No. 5 ...	Do. ...	Plot No. 3 ...	0'75	Do.
			5. Ditto ...	Ditto ...	Plot No. 6 ...	Plot No. 6 ...	Do. ...	Plot No. 4 ...	0'12	Do.
			6. Ditto waste ...	Maharajah of Jeypore ...	Portion of the same land.	Plot Nos. 7 and 8.	Plot Nos. 5 and 7.	Plot No. 5 ...	0'25	Waste.
			7. Ditto dry ralyati land.	Minayaka Sanl ...	Plot No. 6 ...	Plot No. 8 ...	Portion of the same land.	Plot No. 6 ...	0'02	Do.
			8. Ditto ...	Ditto ...	Portion of the same land.	Plot No. 9 ...	Do. ...	Plot Nos. 5, 6 and 7.	0'78	Do.
			9. Ditto ...	Lokenath Bissoyi ...	Do. ...	Plot No. 10 ...	Do. ...	Plot No. 8 ...	0'25	Do.
			10. Ditto ...	Minayaka Besini ...	Do. ...	Plot No. 11 ...	Do. ...	Plot No. 9 ...	0'58	Do.
			11. Ditto ...	Minayaka Amusa ...	Do. ...	Plot No. 12 ...	Do. ...	Plot No. 10 ...	0'21	Do.
			12. Unsurveyed zamindari dry ralyati land.	Lokenath Bissoyi ...	Do. ...	Plot No. 13 ...	Do. ...	Plot No. 11 ...	0'18	Do.
			13. Ditto ...	Minayaka Sarbu ...	Do. ...	Plot No. 14 ...	Do. ...	Plot No. 12 ...	0'18	Arable.
			14. Ditto ...	Minayaka Bulka ...	Do. ...	Plot No. 15 ...	Do. ...	Plot No. 13 ...	0'50	Do.
			15. Ditto ...	Minayaka Seta ...	Do. ...	Plot No. 16 ...	Do. ...	Plot No. 14 ...	0'09	Do.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or palmash number.	Name of the owner or occupier.	Boundaries of the land to be taken up —				Approximate extent of the land to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Koraput.	Bondlkar.	16. Unsurveyed zamindari.	Maharajah of Jeypore	Portion of the same land.	Plot No. 17 ...	Portion of the same land.	Plot No. 15...	0'31	Waste.
			17. Ditto dry land	Minyaka Manu ...	Do. ...	Plot No. 18 ...	Do. ...	Plot No. 16...	0'23	Arable.
			18. Ditto	Minyaka Basni ...	Do. ...	Plot No. 19 ...	Do. ...	Plot No. 17...	0'77	Do.
			19. Ditto	Minyaka Matni ...	Do. ...	Plot No. 20 ...	Do. ...	Plot No. 18 ...	0'17	Do.
			20. Ditto waste do.	Maharajah of Jeypore	Do. ...	Plot No. 21 ...	Do. ...	Plot No. 19 ..	0'02	Waste.
			21. Ditto dry raiyati land.	Minyaka Seta ...	Do. ...	Plot No. 22 ...	Do. ...	Plot No. 20 ...	0'60	Arable.
			22. Ditto waste...	Maharajah of Jeypore	Do. ...	Plot No. 23 ...	Do. ...	Plot No. 21 ...	0'06	Waste.
			23. Ditto dry raiyati land.	Minyaka Kasl ...	Plot No. 24 ...	Plot Nos. 24 and 25.	Do. ...	Plot No. 22 ...	0'13	Arable.
			24. Ditto	Minyaka Basni ...	Portion of the same land.	Plot No. 25 ...	Plot No. 23 ...	Plot No. 22 ...	0'13	Do.
			25. Ditto	Minyaka Nitya ...	Do. ...	Plot No. 26 ...	Portion of the same land.	Plot Nos. 23 and 24.	0'46	Do.
			26. Ditto	Minyaka Supudhi ...	Do. ...	Plot No. 27 ...	Do. ...	Plot No. 25 ...	0'33	Do.
			27. Ditto waste land.	Maharajah of Jeypore	Do. ...	Plot No. 28 ...	Do. ...	Plot No. 26 ...	0'30	Waste.
			28. Ditto dry raiyati land.	Minyaka Sanni ...	Do. ...	Plot No. 29 ...	Do. ...	Plot No. 27 ...	0'90	Arable.
			29. Ditto	Minyaka Basni ...	Do. ...	Plot No. 30 ...	Do. ...	Plot No. 28 ...	1'35	Do.
			30. Ditto	Minyaka Mutni ...	Do. ...	Plot No. 31 ...	Do. ...	Plot No. 29 ...	0'15	Do.
			31. Ditto waste land	Maharajah of Jeypore	Do. ...	Plot No. 32 ...	Do. ...	Plot No. 30 ...	0'15	Waste.
			32. Ditto dry raiyati land.	Minyaka Mukuna	Do. ...	Plot No. 33 ...	Do. ...	Plot No. 31 ...	0'68	Arable.
			33. Ditto	Ditto ...	Plot No. 34 ...	Plot Nos. 34 and 35.	Do. ...	Plot No. 32 ...	0'26	Do.
			34. Ditto waste ...	Maharajah of Jeypore	Portion of the same land.	Plot No. 35 ...	Plot No. 33 ...	Plot No. 32 ...	0'24	Waste.
			35. Ditto	Ditto ...	Do. ...	Plot No. 1 of Minapal.	Portion of the same land.	Plot Nos. 33 and 34.	0'23	Do.

The 25th June 1942.

No. 1930-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundaries common to the estate land described below and the adjoining Government land in village Pedda Kuttangi in taluk and district Koraput.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poremboke, with survey or palmash number.	Name of the owner or occupier.	Boundaries of the land to be taken up.				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Koraput.	Pedda Kuttangi.	1. Unsurveyed zamindari, raiyati dry land.	Menyaka Dukha Santha ...	Plot 2 ...	Portion of the same land.	Plot 24 of Minnapai	Portion of the same land.	0'16	Arable.
			2. Ditto ...	Do. Dekhen ...	Plot 3 ...	Do. ...	Plot 1 ...	Do. ...	0'14	Do.
			3. Ditto ...	Do. Subbi ...	Plot 4 ...	Do. ...	Plot 2 ...	Do. ...	0'17	Do.
			4. Ditto ...	Do. Sukuru ...	Plot 5 ...	Do. ...	Plot 3 ...	Do. ...	0'15	Do.
			5. Ditto ...	Do. Gonja ...	Plot 6 ...	Do. ...	Plot 4 ...	Do. ...	0'15	Do.
			6. Ditto ...	Do. Duribo ...	Plot 7 ...	Do. ...	Plot 5 ...	Do. ...	0'16	Do.
			7. Ditto ...	Do. Kosari ...	Plot 8 ...	Do. ...	Plot 6 ...	Do. ...	0'16	Do.
			8. Ditto ...	Do. Makku ...	Plot 9 ...	Do. ...	Plot 7 ...	Do. ...	0'33	Do.
			9. Ditto ...	Do. do. ...	Plot 10 ...	Plot 10 ...	Plot 8 ...	Do. ...	0'08	Do.
			10. Unsurveyed zamindari, raiyati wet land.	Do. do. ...	Plot 11 ...	Portion of the same land.	Plot 8 ...	Do. ...	0'08	Do.
			11. Unsurveyed zamindari, raiyati dry land.	Do. Debo ...	Plots 12 (a) and 12.	Do. ...	Plots 9 & 10	Do. ...	0'52	Do.
			12. Ditto ...	Do. Bhimma ...	Plot 13 ...	Do. ...	Plot 11 ...	Plot 12 (a) ...	0'11	Do.
			12 (a) Ditto ...	Do. Kosari ...	Plot 13 ...	Plot 12 ...	Do. ...	Portion of the same land.	0'11	Do.
			13. Ditto ...	Do. Sevu ...	Plot 14 ...	Portion of the same land.	Plots 12 and 12 (a).	Do. ...	0'21	Do.
			14. Ditto ...	Do. Umuru ...	Plot 15 ...	Do. ...	Plot 13 ...	Do. ...	0'77	Do.
			15. Ditto ...	Do. Kista ...	Plot 16 ...	Do. ...	Plot 14 ...	Do. ...	0'21	Do.
			16. Ditto ...	Do. Saibo ...	Plot 17 ...	Do. ...	Plot 15 ...	Do. ...	0'18	Do.
			17. Ditto ...	Do. Summa ...	Plot 18 ...	Do. ...	Plot 16 ...	Do. ...	0'49	Do.
			18. Ditto ...	Do. Dekkina ...	Plot 19 ...	Do. ...	Plot 17 ...	Do. ...	0'52	Do.
			19. Unsurveyed zamindari, raiyati wet land.	Do. do. ...	Plot 20 ...	Do. ...	Plot 18 ...	Do. ...	0'39	Do.
			20. Ditto ...	Do. do. ...	Plot 21 ...	Do. ...	Plot 19 ...	Do. ...	0'23	Do.
			21. Unsurveyed zamindari, raiyati waste land.	Maharajah of Jeypore ...	Plot 22 ...	Do. ...	Plot 20 ...	Do. ...	0'77	Waste.
			22. Unsurveyed zamindari, raiyati dry land.	Minyaka Lethro Sartha ...	Plot 23 ...	Do. ...	Plot 21 ...	Do. ...	0'51	Arable.

District.	Taluk.	Village.	Description of land, wet or dry, inam or potamboke, with survey or palmash number.	Name of the owner or occupier.	Boundaries of the land to be taken up—				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Karaput.	Koraput.	Pedda Kuttangi.	23. Unsurveyed zamindari, raiyati dry land.	Minyaka Kista ...	Plot 24 ...	Portion of the same land.	Plot 22 ...	Portion of the same land.	Acres. 0'72	Arable.
			24. Ditto ...	Do. Sanyasi ...	Plot 25 ...	Do. ...	Plot 23 ...	Do. ...	0'40	Do.
			25. Ditto ...	Do. Jaddu ...	Plot 26 ...	Do. ...	Plot 24 ...	Do. ...	0'66	Do.
			26. Ditto ...	Mandangi Neeli ...	Plot 27 ...	Do. ...	Plot 25 ...	Do. ...	1'13	Do.
			27. Unsurveyed zamindari, raiyati wet land.	Do. ...	Plots 28 and 29	Do. and plot 28.	Plot 26 ...	Do. ...	0'26	Do.
			28. Ditto ...	Minyaka Jadu ...	Plot 29 ...	Portion of the same land.	Plot 27 ...	Plot 27 ...	0'19	Do.
			29. Ditto ...	Do. Subbi ...	Plot 30 ...	Do. ...	Plot 28 ...	Portion of the same land.	0'06	Do.
			30. Ditto ...	Do. Hazari ...	Plots 31 and 32	Do. ...	Plot 29 ...	Do. ...	0'30	Do.
			31. Unsurveyed zamindari, raiyati dry land.	Do. Bhikoma ...	Plot 32 ...	Do. ...	Plot 30 ...	Plot 32 ...	0'10	Do.
			32. Ditto ...	Do. Dhuka Samonthon	Plots 33 and 34	Do. ...	Plot 31 and portion of the same land.	Plots 31 and 30	0'20	Do.
			33. Ditto ...	Do. Gora ...	Plots 35 and 36	Do. ...	Plot 32 ...	Plot 34 ...	0'17	Do.
			34. Ditto ...	Do. Sibhu ...	Plot 36 ...	Do. ...	Plot 32 ...	Plot 33 ...	0'17	Do.
			35. Ditto ...	Do. Dukha Samonthon	Plot 35 ...	Plot 26 ...	Plot 33 ...	Portion of the same land.	0'02	Do.
			36. Ditto ...	Do. Sevu ...	Plot 37 ...	Portion of the same land.	Plots 33 and 34	Plot 35 ...	0'16	Do.
			37. Ditto ...	Do. Basu ...	Plot 38 ...	Do. ...	Plots 35 and 36	Portion of the same land.	0'13	Do.
			38. Ditto ...	Do. Dhekana ...	Plot 39 ...	Do. ...	Plot 37 ...	Do. ...	0'13	Do.
			39. Ditto ...	Do. Basu ...	Plot 40 ...	Do. and plot 40.	Plot 38 ...	Do. ...	0'19	Do.
			40. Ditto ...	Do. Yenga ...	Plot 41 ...	Portion of the same land.	Plot 39 ...	Do. ...	0'04	Do.
			41. Ditto ...	Do. do.	Plot 42 ...	Do. ...	Plots 39 and 40	Do. ...	0'28	Do.
			42. Unsurveyed zamindari, raiyati waste land.	Maharajah of Jeypore	Plot 43 ...	Do. ...	Plot 41 ...	Do. ...	0'03	Waste.
			43. Unsurveyed zamindari, raiyati dry land.	Minyaka Sito ...	Plot 44 ...	Do. ...	Plot 42 ...	Do. ...	0'44	Arable.
			44. Ditto ...	Do. Santhano ...	Plot 45 ...	Do. ...	Plot 43 ...	Do. ...	0'13	Do.
			45. Ditto ...	Do. Divlajanni ...	Plot 46 ...	Do. ...	Plot 44 ...	Do. ...	0'19	Do.
			46. Ditto ...	Do. Singara ...	Plot 47 ...	Do. ...	Plot 45 ...	Do. ...	0'16	Do.
			47. Ditto ...	Do. Garla ...	Plots 48 and 49	Do. ...	Plot 46 ...	Do. ...	0'32	Do.
			48. Ditto ...	Hikkoka Manbu ...	Plot 50 ...	Plot 49 ...	Plot 47 ...	Do. ...	0'04	Do.
			49. Ditto ...	Minyaka Makkuu ...	Plots 49 and 50	Portion of the same land.	Do. ...	Plot 48 ...	0'11	Do.
			50. Ditto ...	Minyaka Subi ...	Plot 53 ...	Plots 51 and 52	Plots 48 and 49	Portion of the same land.	0'10	Do.
			51. Ditto ...	Do. Yengu ...	Plots 50 and 52	Portion of the same land.	Plot 49 ...	Plot 50 ...	0'09	Do.
			52. Ditto ...	Do. Jadu ...	Plot 50 ...	Do. ...	Plot 51 ...	Plot 53 ...	0'02	Do.
			53. Ditto ...	Mandangi Juuna ...	Plot 54 ...	Do. and plot 52.	Plot 50 ...	Portion of the same land.	0'17	Do.

District.	Taluk.	Village.	Description of land, wet or dry, inam, or poramboke, with survey or palinash number.	Name of owner or occupier.	Boundaries of the land to be taken up—				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Koraput.	Pedda Kutangal.	54. Unsurveyed zamindari, raiyati dry land.	Manyaka Dukhu Santha ...	Plots 55 and 55(a).	Portion of the same land.	Plot 53 ...	Portion of the same land and plot 55.	0'18	Arable.
			55. Ditto ...	Do. Sukuru Jannal ...	Plot 55(a) ...	Plot 54 ...	Plot 54 ...	Portion of the same land.	0'78	Do.
			55. (a) Ditto ...	Do. Dukhu Santha ...	Plot 56 ...	Portion of the same land.	Plots 54 and 55	Do. ...	0'24	Do.
			55. Unsurveyed zamindari, raiyati waste land.	Maharajah of Jeypore ...	Plot 57 ...	Do. ...	Plot 55(a) ...	Do. ...	0'5	Waste.
			57. Unsurveyed zamindari, raiyati dry land.	Manyaka Dali ...	Plot 58 ...	Plot 56 ...	Plot 56 ...	Do. ...	0'06	Arable.
			58. Ditto ...	Do. Sanasi ...	Plot 59 ...	Portion of the same land.	Plot 57 ...	Do. ...	0'13	Do.
			59. Ditto ...	Do. Dukhu Santha ...	Plot 60 ...	Do. ...	Plot 68 ...	Do. ...	0'61	Do.
			60. Unsurveyed zamindari, raiyati waste land.	Maharajah of Jeypore ...	Plot 61 ...	Do. ...	Plot 59 ...	Do. ...	0'03	Waste.
			61. Unsurveyed zamindari, raiyati dry land.	Manyaka Dukhu Santha ...	Plot 62 ...	Do. ...	Plot 60 ...	Do. ...	0'10	Arable.
			62. Unsurveyed zamindari, raiyati waste land.	Maharajah of Jeypore ...	Plot 63 ...	Do. ...	Plot 61 ...	Do. ...	0'05	Waste.
			63. Unsurveyed zamindari, raiyati dry land.	Manyaka Dukhu Santha ...	Plot 64 ...	Do. ...	Plot 62 ...	Do. ...	0'30	Arable.
			64. Ditto ...	Do. Sebudi ...	Plots 65 and 66	Do. ...	Plot 63 ...	Do. ...	0'20	Do.
			65. Ditto ...	Do. Gnamana ...	Plot 65 ...	Do. ...	Plot 64 ...	Plot 66 ...	0'06	Do.
			66. Ditto ...	Do. Kittana ...	Plot 67 ...	Plot 65 ...	Plot 64 ...	Portion of the same land.	0'24	Do.
			67. Ditto ...	Do. Sevu ...	Plots 68 and 69	Portion of the same land.	Plot 66 ...	Do. ...	0'39	Do.
			68. Ditto ...	Do. Dhamu ...	Plot 69 ...	Do. ...	Plot 67 ...	Plot 69 ...	0'61	Do.
			69. Ditto ...	Do. Sengi ...	Plot 70 ...	Do. and Plots 67 and 68.	Plot 67 ...	Portion of the same land.	0'51	Do.
			70. Ditto ...	Do. Dhubulu Ukka. and	Plot 71 ...	Portion of the same land.	Plot 69 ...	Do. ...	0'21	Do.
			71. Ditto ...	Do. Benu ...	Plot 72 ...	Do. ...	Plot 70 ...	Do. ...	0'19	Do.
			72. Ditto ...	Do. Dinna ...	Plot 73 ...	Do. ...	Plot 71 ...	Do. ...	0'20	Do.
			73. Unsurveyed zamindari, raiyati waste land.	Maharajah of Jeypore ...	Plot 75 ...	Do. ...	Plot 72 ...	Do. ...	0'14	Waste.
			74. Unsurveyed zamindari, dry raiyati land.	Manyaka Redi ...	Plot 76 ...	Plot 75 ...	Plot 75 ...	Do. ...	0'12	Arable.
			75. Ditto ...	Do. Uma ...	Plot 76 ...	Portion of the same land.	Plot 73 ...	Do. and plots 73 and 74.	0'60	Do.
			76. Ditto ...	Do. Gatu ...	Plot 77 ...	Do. ...	Plots 74 and 75	Portion of the same land.	0'35	Do.
			77. Ditto ...	Do. Dohulu and Ukka	Plot 78 ...	Do. ...	Plot 76 ...	Do. ...	1'43	Do.
			78. Ditto ...	Do. Pulla ...	Plot 79 ...	Do. ...	Plot 77 ...	Do. ...	0'37	Do.
			79. Ditto ...	Do. Gerlu ...	Plot of Chinnu Kutangal.	Do. ...	Plot 78 ...	Do. ...	0'34	Do.

The 25th June 1942.

No. 1932-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundaries common to the estate land described below and the adjoining Government lands in village Damanahandi in taluk and district Koraput.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or paimash number.	Name of the owner or occupier.	Boundaries of the land to be taken up—				Approximate extent to be taken up.	Whether arable or poramboke.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Koraput.	Damanahandi.	1. Unsurveyed zamindari dry.	Narayana Bolo ...	Plot No. 2 ...	Portion of the same land.	Plot No. 25 of China Kutaugi.	Portion of the same land.	Acres. 0'68	Arable.
			2. Ditto dry ...	Narayana Lobo ...	Plot No. 3 ...	Do. ...	Plot No. 1 ...	Do. ...	0'30	Do.
			3. Ditto ...	Narayana Chetta ...	Plot No. 4 ...	Do. ...	Plot No. 2 ...	Do. ...	0'78	Do.
			4. Ditto ...	Narayana Bonnu ...	Plot No. 5 ...	Do. ...	Plot No. 3 ...	Do. ...	0'41	Do.
			5. Ditto ...	Narayana Kassi ...	Plot No. 6 ...	Do. ...	Plot No. 4 ...	Do. ...	0'25	Do.
			6. Ditto ...	Narayana Bonnu ...	Plot No. 7 ...	Do. ...	Plot No. 5 ...	Do. ...	0'71	Do.
			7. Ditto ...	Narayana Lobo ...	Plot No. 8 ...	Do. ...	Plot No. 6 ...	Do. ...	0'30	Waste
			8. Ditto waste ...	Maharajah of Jeypore ...	Plot No. 9 ...	Do. ...	Plot No. 7 ...	Do. ...	0'11	Do.
			9. Ditto dry ...	Manyaka Chetta ...	Plot No. 10...	Do. ...	Plot No. 8 ...	Do. ...	0'40	Do.
			10. Ditto dry ...	Manyaka Kassi ...	Plot No. 11...	Do. ...	Plot No. 9 ...	Do. ...	0'8	Do.
			11. Ditto dry ...	Manyaka Pandu Santha ...	Plot No. 12...	Do. ...	Plot No. 10...	Do. ...	0'22	Do.
			12. Ditto waste ...	Maharajah of Jeypore ...	Plot No. 13 ..	Do. ...	Plot No. 11...	Do. ...	1'20	Do.
			13. Ditto dry ...	Manyaka Pandu Santha ...	Plot No. 14...	Do. ...	Plot No. 12...	Do. ...	0'40	Do.
			14. Ditto ...	Manyaka Pandu Santha ...	Plot No. 15...	Do. ...	Plot No. 13 ...	Do. ...	0'29	Do.
			15. Waste ...	Maharajah of Jeypore ...	Plot No. 1 of Kutiah.	Do. ...	Plot No. 14 ...	Do. ...	0'14	Do.

The 25th June 1942.

No. 1933-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act of the boundaries common to the estate land described below and the adjoining Government land in village Burja in taluk and district Koraput.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or paimash No.	Name of the owner.	Boundary of the land required to be taken up.				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Koraput.	Burja.	Owner of all the plots. Maharajah of Jeypore.							
			Occupiers.							
			1. Unsurveyed zamindari wet rayati land.	Emerika ...	Plot No. 2 ...	Portion of the same land.	Plot No. 25 of Kotrakona village.	Portion of the same land.	Acres. 0'03	Arable.
			2. Zamindari and poramboke stream unsurveyed.	Maharajah of Jeypore ...	Plot No. 3 ...	Do. ...	Plot No. 1 ...	Do. ...	0'05	Waste.

District.	Taluk.	Village.	Description of land, wet or dry, Imam or pamboko, with survey or palmash number.	Name of the owner.	Boundary of the land required to be taken up—				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Koraput.	Burja.	3. Unsurveyed zamindari dry ralyati land.	Emrika Benu ...	Plot No. 4 ...	Portion of the same land.	Plot No. 2 ...	Portion of the same land.	Acres.	Arable.
			4. Ditto ...	Do. Rupu ...	Plot No. 5 ...	Do. ...	Plot No. 3 ...	Do. ...	0'40	Do.
			5. Ditto ...	Mukli Santha ...	Plot No. 6 ...	Do. ...	Plot No. 4 ...	Do. ...	0'14	Do.
			6. Ditto ...	Minaya Kusuma ...	Plot No. 7 ...	Do. ...	Plot No. 5 ...	Do. ...	0'20	Do.
			7. Ditto ...	Do. Isara ...	Plot No. 8 ...	Do. ...	Plot No. 6 ...	Do. ...	0'19	Do.
			8. Ditto ...	Mukli Santha ...	Plot No. 9 ...	Do. ...	Plot No. 7 ...	Do. ...	0'20	Do.
			9. Ditto ...	Minika Jogi ...	Plot No. 10...	Do. ...	Plot No. 8 ...	Do. ...	0'22	Do.
			10. Ditto ...	Lassi Jauni ...	Plot No. 11...	Do. ...	Plot No. 9 ...	Do. ...	...	Do.
			11. Ditto ...	Minaya Domb ...	Plot No. 12...	Do. ...	Plot No. 10...	Do. ...	0'10	Do.
			12. Ditto ...	Do. Bannu...	Plot No. 13...	Do. ...	Plot No. 11...	Do. ...	0'07	Do.
			13. Ditto ...	Do. Rupa ...	Plot No. 14...	Do. ...	Plot No. 12...	Do. ...	0'12	Do.
			14. Ditto ...	Taruka Chactir...	Plot No. 15...	Do. ...	Plot No. 13...	Do. ...	0'29	Do.
			15. Ditto ...	Minaka Rupa ...	Plot No. 16...	Do. ...	Plot No. 14...	Do. ...	0'23	Do.
			16. Ditto ...	Do. Mara ...	Plot No. 17...	Do. ...	Plot No. 15...	Do. ...	0'43	Do.
			17. Ditto ...	Do. Jugili ...	Plot No. 18...	Do. ...	Plot No. 16...	Do. ...	0'20	Do.
			18. Ditto ...	Do. Bogi ...	Plot No. 19...	Do. ...	Plot No. 17...	Do. ...	0'18	Do.
			19. Ditto ...	Bagobunso Jamadar	Plot No. 20...	Do. ...	Plot No. 18...	Do. ...	0'14	Do.
			20. Ditto ...	Minayapa Banna	Plot No. 21...	Do. ...	Plot No. 19...	Do. ...	0'29	Do.
			21. Ditto ...	Do. Dombh	Plot No. 22...	Do. ...	Plot No. 20...	Do. ...	0'13	Do.
			22. Ditto ...	Do. Rupa	Plot No. 23...	Do. ...	Plot No. 21...	Do. ...	0'31	Do.
			23. Ditto ...	Korakora Ghasi	Plot No. 24...	Do. ...	Plot No. 22...	Do. ...	0'26	Do.
			24. Ditto ...	Minayaka Jogi...	Plot No. 25...	Do. ...	Plot No. 23...	Do. ...	0'45	Do.
			25. Ditto ...	Korakora Ghasi	Plot No. 26...	Do. ...	Plot No. 24...	Do. ...	0'38	Do.
			26. Ditto ...	Latchu Janni ...	Plot No. 27...	Do. ...	Plot No. 25...	Do. ...	0'39	Do.
			27. Ditto ...	Minayaka Isara	Plot No. 28...	Do. ...	Plot No. 26...	Do. ...	0'34	Do.
			28. Ditto ...	Kura Kasi ...	Plot No. 29...	Do. ...	Plot No. 27...	Do. ...	0'30	Do.
			29. Unsurveyed zamindari waste.	Maharajah of Jeypore	Plot No. 1 of Bendika village.	Do. ...	Plot No. 28...	Do. ...	0'51	Do.

The 25th June 1942.

No. 1934-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs

The 25th June 1942.

No. 1936-L.A.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundaries common to the estate lands described below and the adjoining Government lands in village Kattali in taluk Rayaghada, district Koraput.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, luam or poramboke, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land—				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Rayaghada.	Kattali.	1. Zamindari waste unsurveyed.	Maharajah of Jeypore	Portion of the same land.	Plot No. 2 ...	Portion of the same land.	Damua lands village.	0'08	Waste.
			2. Zamindari wet unsurveyed.	Kulusika Kadia	Do.	Plot No. 3 ...	Plot No. 3 ...	Plot No. 1 ...	0'04	Arable.
			3. Ditto	Kulusika Sundari	Do.	Plot No. 6 ...	Plot No. 4 and portion of the same land.	Do.	0'33	Do.
			4. Zamindari wet unsurveyed.	Kulusika Kadla ...	Plot No. 3 ...	Plot No. 5 ...	Portion of the same land.	Plot No. 3 ...	0'07	Do.
			5. Zamindari dry unsurveyed.	Ditto	Plot No. 6 ...	Plot No. 6 ...	Do.	Plot No. 4 ...	0'02	Do.
			6. Ditto	Kulusika Sundari	Portion of the same land.	Plot No. 7 ...	Do.	Plots Nos. 3 and 5	0'24	Do.
			7. Ditto	Kulusika Kadia	Do.	Plot No. 8 ...	Do.	Plot No. 6 ...	0'23	Do.
			8. Ditto	Minyaka Kangu	Do.	Plot No. 9 ...	Do.	Plot No. 7 ...	0'28	Do.
			9. Ditto	Kulusika Sundari	Do.	Plot No. 10...	Do.	Plot No. 8 ...	0'25	Do.
			10. Zamindari waste unsurveyed.	Maharajah of Jeypore	Do.	Plots Nos. 11 and 12.	Do.	Plot No. 9 ...	0'03	Waste.
			11. Zamindari dry unsurveyed.	Kulusika Pandu	Plot No. 12...	Plot No. 13 ...	Do.	Plot No. 10...	0'07	Arable.
			12. Ditto	Kulusika Asarudu	Portion of the same land.	Do.	Plot No. 11...	Do.	0'15	Do.
			13. Ditto	Kulusika Pandu	Do.	Plot No. 14 ...	Portion of the same land.	Plots Nos. 11 and 12.	0'46	Do.
			14. Ditto	Miniyaka Jella	Do.	Plot No. 15...	Do.	Plot No. 13...	0'37	Do.
			15. Ditto	Miniyaka Samba	Do.	Plot No. 16...	Do.	Plot No. 14...	0'28	Do.
			16. Zamindari wet unsurveyed.	Ditto	Do.	Plots Nos. 18 and 19.	Do.	Plot No. 15...	0'10	Do.
			17. Zamindari dry unsurveyed.	Kulusika Kadia	Plot No. 16 ...	Plot No. 19...	Do.	Plot No. 16...	0'01	Do.
			18. Ditto	Manyaka Kangu	Portion of the same land.	Plot No. 21...	Plot No. 19...	Do.	0'34	Do.
			19. Zamindari wet unsurveyed.	Manyaka Sotha	Plot No. 18 ...	Plot No. 20...	Portion of the same land.	Plots Nos. 16 and 17.	0'34	Do.
			20. Zamindari dry unsurveyed.	Ditto	Plot No. 21 ...	Plot No. 22...	Do.	Plot No. 13...	0'15	Do.
			21. Ditto	Manyaka Kangu	Portion of the same land.	Ditto	Plot No. 20...	Plot No. 18...	0'15	Do.
			22. Ditto	Manyaka Parayya	Do.	Plot No. 23...	Portion of the same land.	Plots Nos. 20 and 21.	0'65	Do.
			23. Ditto	Manyaka Surumonl	Do.	Plot No. 24...	Do.	Plot No. 22...	0'33	Do.
			24. Zamindari waste unsurveyed.	Maharajah of Jeypore	Do.	Plot No. 25...	Do.	Plot No. 23...	0'03	Waste.
			25. Zamindari wet unsurveyed.	Manyaka Parayya	Do.	Plot No. 26...	Do.	Plot No. 24...	0'15	Arable.
			26. Zamindari dry unsurveyed.	Ditto	Do.	Plot No. 27...	Do.	Plot No. 25...	0'74	Do.
			27. Ditto	Manyaka Nartl Santha	Do.	Plot No. 28...	Do.	Plot No. 26...	1'75	Do.
			28. Ditto	Hera Jaml	Do.	Plots Nos. 29 and 30.	Do.	Plot No. 27...	0'23	Do.
			29. Ditto	Manyaka Jambaga	Do.	Plot No. 32...	Plot No. 30 ...	Plot No. 28...	0'04	Do.
			30. Ditto	Manyaka Sandhl	Plot No. 29 ...	Plots Nos. 31 and 32.	Portion of the same land.	Do.	0'09	Do.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or paimash number.	Name of owner or occupier.	Boundaries of the land—				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Koraput.	Rayaghadia.	Entali.	31. Zamindari dry unsurveyed.	Manyaka Sandhi ...	Plot No. 32...	Plot No. 33...	Portion of the same land.	Plot No. 30...	0'11	Arable.
			32. Waste unsurveyed.	Maharajah of Jeypore ...	Portion of the same land.	Plot No. 35...	Plots Nos. 31 and 33.	Plots Nos. 29 and 30.	0'20	Do.
			33. Dry unsurveyed	Natasika Jhalia ...	Plot No. 32...	Do. ...	Portion of the same land and plot No. 34.	Plot No. 35...	0'11	Do.
			34. Ditto ...	Barl Heera ...	Plot No. 33...	Plot No. 33...	Portion of the same land.	Plot No. 31...	0'02	Do.
			35. Unsurveyed dry raiyati land.	Napehaka Jhaba ...	Portion of the same land.	Plot No. 36...	Do. ...	Plots Nos. 32 and 33.	0'15	Do.
			36. Ditto ...	Manyaka Naraal Samtho ...	Do. ...	Plots Nos. 37 and 37(a).	Do. ...	Plot No. 35...	0'11	Do.
			37. Ditto ...	Manyaka Bayramoni ...	37(a) and portion of the same land.	Plot No. 38...	Do. ...	Plot No. 36...	0'25	Do.
			37(a). Ditto ...	Manyaka Hazari ...	Portion of the same land.	Plots Nos. 37 and 38.	Plot No. 37...	Plot No. 36...	0'26	Do.
			38. Ditto ...	Manyaka Suramoni ...	Do. ...	Plot No. 39...	Portion of the same land.	Plot No. 37...	0'10	Do.
			39. Ditto ...	Manyaka Hazari ...	Do. ...	Plot No. 40...	Do. ...	Plot No. 38...	0'14	Do.
			40. Ditto ...	Manyaka Bhilma ...	Do. ...	Plot No. 41...	Do. ...	Plot No. 39.	0'11	Do.
			41. Ditto ...	Kulsika Kadia ...	Do. ...	Plot No. 42...	Do. ...	Plot No. 40...	0'09	Do.
			42. Ditto ...	Manyaka Soudhi ...	Do. ...	Plot No. 43...	Do. ...	Plot No. 41...	0'11	Do.
			43. Ditto ...	Bhilza Bhima ...	Do. ...	Plot No. 44...	Do. ...	Plot No. 42...	0'23	Do.
			44. Ditto ...	Manyaka Sotha...	Do. ...	Plot No. 45...	Do. ...	Plot No. 43...	0'83	Do.
			45. Unsurveyed waste.	Maharajah of Jeypore ...	Do. ...	Plot No. 46...	Do. ...	Plot No. 44...	0'10	Do.
			46. Unsurveyed dry raiyati land.	Manyaka Latchana ...	Do. ...	Plot No. 47...	Do. ...	Plot No. 45...	0'15	Do.
			47. Unsurveyed wet	Ditto ...	Do. ...	Plot No. 48...	Do. ...	Plot No. 46...	0'15	Do.
			48. Unsurveyed dry	Manyaka Parayya ...	Do. ...	Plot No. 49...	Portion of the same land and plot No. 50.	Plot No. 47...	0'27	Do.
			49. Ditto ...	Manyaka Nanga ...	Do. ...	Plot No. 51...	Plot No. 50...	Plots Nos. 48 and 50.	0'37	Do.
			50. Ditto ...	Manyaka Sandhi ...	Plot No. 49...	Do. ...	Portion of the same land.	Plot No. 48...	0'10	Do.
			51. Ditto ...	Manyaka Bhilma ...	Portion of the same land.	Plot No. 52...	Do. ...	Plot No. 50...	0'72	Do.
			52. Ditto ...	Manyaka Sundara Moni ...	Do. ...	Plot No. 53...	Do. ...	Plot No. 51...	0'45	Do.
			53. Unsurveyed wet	Manyaka Sera Moni ...	Do. ...	Plot No. 54...	Do. ...	Plot No. 52...	0'40	Do.
			54. Ditto ...	Manyaka Jella ...	Do. ...	Plot No. 55...	Do. ...	Plot No. 53 ...	0'24	Do.
			55. Waste do. ...	Maharajah of Jeypore ...	Do. ...	Plot No. 56...	Do. ...	Plot No. 54...	0'23	Waste.
			56. Wet do. ...	Manyaka Jhilla ...	Do. ...	Plot No. 57...	Do. ...	Plot No. 55...	0'52	Arable.
			57. Waste do. ...	Maharajah of Jeypore ...	Do. ...	Plot No. 58...	Do. ...	Plot No. 56...	0'9	Waste.
			58. Wet do. ...	Heera Jani ...	Do. ...	Plot No. 59...	Do. ...	Plot No. 57...	0'20	Arable.
			59. Ditto ...	Manyaka Narsai Samantho ...	Plot No. 60...	Plot No. 61...	Do. ...	Plot No. 58...	0'17	Do.
			60. Waste ...	Maharajah of Jeypore ...	Portion of the same land.	Do. ...	Do. ...	Plot No. 18...	0'17	Waste.
			Owner of all the plots is the Maharajah of Jeypore.				Total ...		15'85	

REVENUE DEPARTMENT.

NOTIFICATIONS.

The 26th June 1942.

No. 1456—La-135-R.—In exercise of the powers conferred under section 17 (b) (ii) of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Governor of Orissa hereby directs the Survey, under the provisions of the said Act, of the land described in the schedule below required for the extension of the Bell's Hostel compound attached to the Board High School, Gunupur, in the village of Gunupur, taluk Gunupur, district Koraput.

SCHEDULE.

District—Koraput.

Taluk—Gunupur.

Village—Gunupur.

Description of the land, wet or dry, Inam or Poramboke, with survey or paimash number—Jerayoti—Dry.

Name of owner—Maharajah of Jeypore.

Name of occupiers—(1) Ramakrishna Das of Gunupur and (2) Behara Padmanabha Patrudu of Gunupur.

Boundaries of the land required to be taken up—

North—Fruit garden of Behara Padmanabha Patrudu.

East—Railway Feeder Road.

South—Vacant site of Ramakrishna Das.

West—Hostel compound.

Approximate extent to be taken up—Acre 0-28 cents.

Whether waste or arable—Arable.

ERRATUM.

The 29th June 1942.

No. 1465—La-30-R.—In declaration No. 668-R., dated the 4th March 1942, under section 6 of the Land Acquisition Act published in Part III of the *Orissa Gazette*, dated the 23rd March 1942, regarding the acquisition of land for the location of Rice Research Sub-Station, Berhampur, the following corrections should be made—

Item. S. No.	Column.	For—	Read—
1853-1A	.. 11 Western boundary	.. 1840	.. 1841.
1853-1D	.. 7 Name of owner	..	.. add No. 6, minor, represented by guardian No. 8.
1820-A-1-A	.. 9 Eastern boundary	.. 1820-A	.. 1820 A(2) and (3).
1820-A-1-D	.. 9 Ditto	.. 1820 A-IC	.. 1820 A-3.
	.. 10 Southern boundary	.. 1861-A	.. 1861 (1).
1820-A-2	.. 9 Eastern boundary	.. 1820 A-1-C	.. 1820-A-3.
1826-2 part	.. 9 Ditto	.. 1826(a) part	.. 1826 (2).
1835 part	.. 6 S. No.	.. 1835 part B.	.. 1835 part.
1838	.. 8 Northern boundary	.. 1853/1-3	.. 1853-1-D.
1836 part 2	.. 12 Area	.. 8-08	.. 0-08.
1814	.. 6 S. No.	.. 1854 (1)	.. 1854.
	.. 7 Owner	.. Parsu Dolo Behara	.. 1. Parsu Dolo Behara. 2. Lokanath Dolobehara, minor, represented by guardian No. 1.
1855	.. 7 Do.	.. Lokanath Dolobehara	.. Ditto.
1820 B-1-B	.. 10 Southern boundary	.. 1820 B/D	.. 1820 B-1-D.
1820 B-1-C	.. 7 Name of owner	.. Kantala Duryodhan	.. 2. Kantala Duryodhan, minor, represented by guardian No. 1.
1820 B-1-D	.. 12 Area	.. 0-20	.. 0-28
1960 A	.. 9 Eastern boundary	.. (Do. 1962)	.. 1962
1858	.. 12 Area	.. 0-01	.. 1-01
1812-B-1	.. 7 Owner	.. A. Basanna	.. A. Pedda Sivapurvatiamma widow and legal heir of late A. Basanna.
1937	.. 6 S. No.	.. 1837(1)	.. 1837.

Item. S. No.	Column.	For—	Read—
1826-3 part (1st part) and 1826.	7 ..	.. 1. Ganapati Gauda. 2. Sama Gauda being minor represented by guardian No. 1.	1. Ganapati Gaudu. 2. Sama Gaudu. 3. Chakra Gaudu. 4. Bhima Gaudu. Items 2 to 4 being minors represented by father, guardian No. 1.
1889-4 part (2nd part)	7 ..	.. Hira Sahuani..	.. 1. Gedili Kalia. 2. Do. Kamaraju. 3. Do. Fakir. Nos. 2 and 3 being minors represented by father and guardian No. 1.

By order of the Governor,
F. E. A. TAYLOR,
Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 25th June 1942.

No. 4308-L.S.G.(C).—In exercise of the powers conferred by section 5 and sub-sections (1) and (3) of section 8 of the Bihar and Orissa Village Administration Act, 1922 (Bihar and Orissa Act III of 1922), the Governor of Orissa is pleased to direct that the following amendment shall be made in the Schedule to the notification of the Government of Bihar and Orissa in the Local Self-Government Department, No. 5076-L.S.G., dated the 8th May 1921, namely:—

AMENDMENT

In the said Schedule for the entries in the second and third columns against Bhadrak in the first column, the following shall be substituted, namely:—

Isafpur	...	Thana No. 277	North—Baralpokhari (Bhadrak Railway station) Kharadang, Erai, Palsinga Kuntala and Bhagwanpur.
Bagurai	...	„ No. 284	
Jaganathpur	...	„ No. 285	
Naripur	...	„ No. 286	East—Nachipur, Brahmapur, Kedar-pur and Bhabanibindha.
Banka	...	„ No. 287	
Kuansh	...	„ No. 288	South—Rijegangadharpur, Khandatara, Haripur, Nauguri and Balajitpara.
Mathsahi	...	„ No. 289	
Gabsahi excluding its hamlet Okalbhatia.	„	No. 290	West—Bilabari, Korpora, Samraipur, Geltua and Bagmara.
Saukarpur	...	„ No. 274	
Baliorada	...	„ No. 278	
Santhia	...	„ No. 279	
Nilkantapur	...	„ No. 280	
Apartibindha	...	„ No. 281	
Beka...	...	„ No. 272	
Bajetol	...	„ No. 273	
Mirzapur excluding hamlets Jogisahi and Chamarsahi.	„	No. 275	
Dahanasuni excluding hamlet Balipatna.	„	No. 269	
Basahpur excluding hamlet Balipatna.	„	No. 270	
Bhyanmahala	...	„ No. 271	
Garadpur excluding hamlets Dhanatola, Nuasahi and Mahadeb-pur.	„	No. 334	

By order of the Governor,
S. DAS,
Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 26th June 1942.

No. 4351-D.(C).—Whereas it appears to the Provincial Government that it is necessary for maintaining supplies and services essential to the life of the community to regulate the distribution and disposal of certain essential commodities in the towns of Cuttack (including Naya Bazar), Balasore, Bhadrak, Puri, Khurda, Jatni (Kburda Road), Berhampur and Chatrapur during the period of emergency and especially after an air-raid ;

Now, therefore, in exercise of the powers conferred by clause (a) of sub-rule (2) of rule 81 of the Defence of India Rules, the Governor of Orissa is pleased to direct that all shops, retail or wholesale, in the said areas dealing in or storing any of the commodities specified in the Schedule below and all godowns and stores in the said areas in which any such commodity is stored which may remain closed during an air-raid shall be opened within a period of 12 hours after the "raiders passed" or the "all clear" signal, as the case may be, is given, and that if any such shops, godowns or stores remain closed after the said period, the District Magistrate or any officer authorised by him in writing in this behalf may in their discretion have such shops, godowns or stores forcibly opened, take possession of the goods or stores lying therein and dispose of them in such manner as they consider expedient, the compensation for goods or stores so taken possession of being determined by the officer taking such possession in his own discretion.

SCHEDULE.

Rice, wheat, *atta*, flour, *dals*, ghee, mustard oil, salt, coke, matches, sugar, kerosene and firewood.

By order of the Governor,

F. E. A. TAYLOR,

Secretary to Government.

LAW DEPARTMENT.

NOTIFICATION.

The 24th June 1942.

No. 2036—IIIA-9/42-J.—It is hereby notified for general information that any person or public body desiring to submit an opinion on the Criminal Procedure Code (Amendment) Bill (Amendment of sections 162, 488, 496) by Qazi Muhammad Ahmad Kazmi, M.L.A., published at page 35 of Part VI of the *Orissa Gazette*, dated the 12th June 1942, should do so through the Provincial Government only. Any opinion on the

Bill which is submitted direct to the Central Legislative Assembly Department or any other Department of the Government of India will not be accepted.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

HOME DEPARTMENT.

NOTIFICATIONS.

The 3rd July 1942.

No. 4701-A.(C).—With reference to notification No. 4699-A.(C.), dated the 3rd July 1942, and in pursuance of clause (b) of sub-rule (1) of rule 5 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, the Governor of Orissa is pleased to appoint for the nomination of candidates for the primary election by the electors in the North Cuttack Sadr General Constituency who belong to the scheduled castes, for the scrutiny of nomination papers and for the taking of the poll, the dates specified below :—

Nomination of candidates ... 11th July 1942.

Scrutiny of nominations ... 13th July 1942.

Taking of the poll ... 29th July 1942.

The 3rd July 1942.

No. 4705-A.(C).—With reference to notification No. 4703-A.(C.), dated the 3rd July 1942, and in pursuance of clause (b) of rule 27 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, the Governor of Orissa is pleased to appoint, for the purpose of the election to fill the vacancy in the North Jajpur General Constituency caused by the resignation of Sri Sadhu Charan Das, the dates specified below for the nomination of candidates, the scrutiny of nominations and the taking of the poll :—

Nomination of candidates ... 14th July 1942.

Scrutiny of nominations ... 15th July 1942.

Taking of the poll ... 5th to 7th August 1942.

The 23rd June 1942.

No. 1961-C.—In pursuance of sub-section (1) of section 92 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the Essential Services (Maintenance) Amendment Ordinance, 1942 (XXVI of 1942), shall apply to all the partially-excluded areas in the Province of Orissa.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.